

(J.H.C. Sch. 1-7)

From:

Ram Sharma,
Registrar (Administration) I/c.,
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2018-19/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Vivek Kumar, Judge I/c.-cum-J.M. 1st Class, Bokaro
2. Sri Shivam Chaurasia, S.D.J.M.-cum-Civil Judge(Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J.Board), Chaibasa (West Singhbhum)
3. Sri Alok Marandi, Civil Judge(Jr. Div.)-cum-P.M. (J.J. Board), Chatra
4. Sri Deepak Kumar, S.D.J.M., Daltonganj (Palamau)
5. Sri Manish Manikant Pradhan, J.M. 1st Class, Deoghar
6. Sri Arpit Srivastava, Judge I/c.-cum-J.M., Dhanbad
7. Sri Manish Kumar Mishra, Addl. Civil Judge (Jr. Div.), Dumka
8. Sri Mayank Tushar Toppo, Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Garhwa
9. Sri Ranjay Kumar, S.D.J.M., Giridih
10. Sri Ravi Kumar Bhaskar, Addl. Civil Judge (Jr. Div.), Godda
11. Sri Uttam Sagar Rana, S.D.J.M.-cum-Civil Judge(Jr. Div.)-cum-Judge I/c.-cum-P.M. (J.J. Board), Gumla
12. Sri Pradeep Kumar, Civil Judge (Jr. Div.)-cum- Judge I/c., Hazaribagh
13. Sri Abhinav, Judge I/c.-cum-J.M. 1st Class, Jamshedpur
14. Sri Vikram Anand, S.D.J.M.-cum-Judge I/c.-cum-P.M. (J.J. Board), Jamtara
15. Sri Ravi Prakash Tiwari, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c.-cum-P.M. (J.J. Board), Khunti
16. Sri Kamlesh Behra, Addl. Civil Judge (Jr. Div.), Koderma
17. Sri Achhat Srivastava, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c.-cum-P.M. (J.J. Board), Latehar
18. Sri Manoj Kumar Indwar, S.D.J.M.-cum- Civil Judge (Jr. Div.)-cum-Judge I/c.-cum- P.M. (J.J. Board), Lohardaga
19. Sri Rakesh Ranjan, Addl. Civil Judge (Jr. Div.), Pakur
20. Sri Rakesh Raushan, S.D.J.M.-cum- Civil Judge (Jr. Div.)-cum-Judge I/c.-cum- P.M. (J.J. Board), Ramgarh
21. Sri Parmanand Upadhyay, Addl. Civil Judge (Jr. Div.), Ranchi
22. Sri Digvijay Nath Shukla, S.D.J.M.-cum-Judge I/c.-cum- P.M. J.J. (Board), Sahebganj
23. Sri Kumar Saurabh Tripathi, S.D.J.M.-cum-Judge I/c., Seraikela
24. Sri Shera Samson Tirkey, Judge I/c.-cum-J.M. 1st Class, Simdega

Sub: - Nominations for attending Two days (C-X) Sensitization Programme on Domestic Violence & PC & PNDT Act scheduled to be held on 21st & 22nd March, 2020 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending Two days (C-X) Sensitization Programme on Domestic Violence & PC & PNDT Act scheduled to be held on 21st & 22nd March, 2020 at Judicial Academy Jharkhand, Ranchi on the following topics:

- The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013
- Domestic Violence Act, Role of the Police Officers, Service Providers, Protection Officers (C.D.P.O.) & Judicial Officers (Various stake-holders)
- Counselling and Assistance of Welfare experts
- Various reliefs under Domestic Violence Act
- Consequences in case of breach of Violation of Orders including Protection Order

You are, therefore, directed to report at the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 21.03.2020 at 9:30 A.M. in proper dress with relevant books.

Accordingly, you are accorded necessary permission for attending the aforesaid Programme.

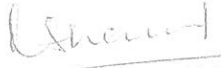
I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 20th March, 2020 till the evening of 22nd March, 2020.

Yours faithfully,
Sd/- **Ram Sharma**
Registrar (Administration) I/c.

Memo No. 917 /Apptt.

Dated, Ranchi, the 26/04/20

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 2896/JAJ dated 20.12.2019 / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


26.2.2020

Registrar (Administration) I/c.